

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.10/RP/2024 in Petition No.391/GT/2020

- Subject : Review of the Commission's order dated 11.1.2024 in Petition No. 391/GT/2022 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).
- Date of Hearing : **4.4.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner : NTPC Ltd
- Respondents : WBSEDCL and 5 ors.
- Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri. Karthikeyan, Advocate, NTPC
Ms. Nilantika Banerjee, NTPC
Shri. Prashant Chaturvedi, NTPC
Shri. Vijendra Singh, NTPC

Record of Proceedings

During the hearing 'on admission', the learned counsel for the Petitioner, NTPC made detailed oral submissions on the following three major issues:

- (a) Non-consideration of capitalization of Rs. 4.72 crores (on accrual basis) of initial spares capitalized in 2014-19.
 - (b) Interest on working capital.
 - (c) Non-consideration of Rs. 75 Lakhs of water charges paid to Farakka Barrage Authority in the year 2018-19.
2. The Commission after hearing the learned counsel for the Petitioner, directed as under:
- (a) Issue notice on 'admissibility'.
 - (b) The Respondents are permitted to file replies, on or before **29.5.2024**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **19.7.2024**. Pleadings shall be completed by the parties by the due date mentioned.



3. The Petition shall be listed for hearing on **29.8.2024**.

By order of the Commission

**Sd/-
(B Sreekumar)
Joint Chief (Law)**

